

(b) The Government of Bihar have declined to allow ghat to ghat booking by Railways, as that would amount to the Railways operating a ferry service and would infringe the State Governments' agreement with the lessees for such ferry services.

Wagons

*532. **Shri Vishwanatha Reddy:** Will the Minister of Railways be pleased to state:

(a) the total number of wagons both broad-gauge and metre-gauge for wagon orders were placed during 1954-55 in India as well as abroad.

(b) the number of wagons expected to be delivered during the current year;

(c) the number of the normal replacements every year; and

(d) the criteria for allotting wagons to the various Railways and the various sections in each Railway?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) 24,368.

(b) 26,006.

(c) about 5,000.

(d) The allocations are made in accordance with the requirements intimated by the Railways through their annual Rolling Stock Programme.

Food Adulteration Act

*533. **Shrimati Ila Palchoudhury:** Will the Minister of Health be pleased to state:

(a) the number of cases registered under the Prevention of Food Adulteration Act, 1954, during the period from the 1st January to the 30th June, 1955.

(b) the number of successful prosecutions out of these cases; and

(c) the nature of punishments awarded?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Nil.

(b) and (c). Do not arise.

Compensation Claims

*534. **Shri Krishnacharya Joshi:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 107 on the 23rd February, 1955 and state:

(a) whether all the claims preferred persons involved in the Jangaon

Railway Accident in September, 1954 have since been settled; and

(b) if so, the total amount of compensation paid?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) No.

(b) Total amount of compensation paid upto 14.7.1955 is Rs. 6,24,730-13-9.

Kurnool Railway Station

*535. **Shri P. Ramaswamy:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 78 on the 26th July, 1955 and state:

(a) the nature of improvements to be made and amenities to be provided at the Kurnool Railway Station;

(b) whether it is a fact that the Andhra State Government have made certain recommendations in this regard and urged early execution of work; and

(c) if so, the nature of the recommendations made?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) A statement showing the items of amenities to be provided at Kurnool Railway Station is attached. [See Appendix IV, annexure No. 8]

(b) Yes Sir.

(c) Generally to remodel the station on a scale befitting the Capital of Andhra and specially the provision of Retiring Rooms there.

Workers' Share in Industrial Management

*539. **Th. Jugal Kishore Sinha:** Will the Minister of Labour be pleased to state in what form and by what time the Government propose to allow the labour to have some control in the management of industry?

The Deputy Minister of Labour (Shri Abid Ali): Government have under consideration a proposal that a scheme for workers' participation in management should be drawn up for implementation during the Second Five Year Plan period.

Bombay Harbour

*543. **Shri Gidwani:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the congestion in the Bombay harbour is resulting in slow turn-around in shipping;